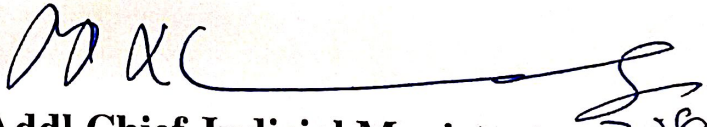


**In the court of Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore  
Case List dated 14.08.2020**

<b>CJM, ACJM, II ACJM 1<sup>st</sup> Session Arguments/Hearing</b>	<b>CJM, ACJM, II ACJM 2<sup>nd</sup> Session Arguments/Hearing</b>
1. Cr 105/2020	1. Cr. 50/2020
2. Cr. 34/2020	2. Cr. 161/2020
3. Cr. 50/2020	3. Cr. 114/2020
4. Cr. 101/2020	4. CC. 3147/2020
5. Cr. 116/2020	5. CC. 11195/2019
6. Cr.158/2020	6. Cr. 187/2020
7. PCR. Anil Kumar	
8. PCR. Krishna Singh	
9. PCR. Laxmi Kanta	
10. Cr. 158/2020	

  
**Addl.Chief Judicial Magistrate, 13.08.2020  
Bangalore Rural District, Bangalore**

**Note:**All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnatak.